

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

19.02.2014

OA No. 731/2012

Mr. Nand Kishore, Counsel for applicant.
Mr. Y.K. Sharma, Proxy counsel for
Mr. P.K. Sharma, Counsel for respondents nos. 1 & 2.
Mr. P.N. Jatti, Proxy counsel for
Mr. C.B. Sharma, Counsel for respondent no. 3.

The learned counsel for the applicant wants to withdraw the OA. The applicant is permitted to do so.

The OA is dismissed as withdrawn.

Anil Kumar
(Anil Kumar)
Member (A)

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